

उड़ सकते, जिसकी वजह से वे निष्फल हो जाते हैं ? अतः रूस सरकार से जो बातचीत की जा रही है, क्या उसमें इस बात का ध्यान रखा जायगा कि वहां से ऐसे हेलिकाप्टर मंगाये जायें, जोकि सत्रह, अठारह, बीस हजार फीट तक उड़ान कर सकें ?

Shri Y. B. Chavan: It is not true. I can say that all helicopters do not go to that necessary height. It is not a correct statement that they are of no use.

बाल फिल्म संस्था

*४३५ श्री विभूति मिश्र : क्या सूचना और प्रसारण मंत्री १६ नवम्बर, १९६२ के तारंकित प्रश्न संख्या २४६ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या बाल फिल्म संस्था की कार्य-कारिणी परिषद् ने उन तीन सरकारी अधिकारियों द्वारा पेश की गई उस रिपोर्ट की जांच कर ली है जो उन्होंने समिति के विभिन्न पहलुओं की जांच के बाद दी थी ; और

(ख) यदि हां, तो इस मामले में सरकार ने क्या निर्णय किया है ?

सूचना और प्रसारण मंत्रालय में उपमंत्री (श्री शाम नाथ) : (क) बाल फिल्म संस्था की कार्यकारिणी परिषद् (एग्जेक्यूटिव काउंसिल) ने सरकारी अधिकारियों की रिपोर्टों पर विचार कर लिया है ।

(ख) इस विचार के अनुसार कार्रवाई संस्था की कार्यकारिणी परिषद् (एग्जेक्यूटिव काउंसिल) को करनी है और यह मालूम हुआ है कि कार्रवाई की जा रही है ।

[(a) The Executive Council of the Children's Film Society has considered the reports of the Government's Officials.

(b) Action in pursuance of such consideration is to be taken by the Exelutive Council of the Society and it is understood that it is being taken.]

श्री विभूति मिश्र : मैं यह जानना चाहता हूँ कि उन रिपोर्टों की मुख्य मुख्य बातें कौन सी हैं और उन पर किस तरह से अमल किया जायगा ।

श्री शामनाथ : अधिकारियों ने जो रिपोर्ट्स दी हैं, उन से मालूम होता है कि एक तो जो एकाउंट्स वगैरह रखने के तरीके थे, उन में बहुत कर्मियों थीं और स्टॉक रजिस्टर तथा लेजर वगैरह भी ठीक तरीके से नहीं रखे गए थे । इस के अलावा जनरल सैक्रेटरी साहब की जितनी पावर्ज थीं, वह उन से ज्यादा पावर्ज इस्तेमाल करते थे ।

श्री विभूति मिश्र : मैं यह जानना चाहता हूँ कि लेखों में जो गड़बड़ी हुई, उस में कितने रुपये के गोल-माल का अन्दाजा लगाया गया है ।

श्री शामनाथ : यह कहना तो बड़ा मुश्किल है कि उस के कायदों, क, वजह से कितना नुबस्तान हुआ ।

Shri Ansar Harvani: Is the Government aware that the executive committee of the Children's film society was responsible for the mal-administration of the society and is there any proposal to remove the executive and form a new executive for this organisation?

Shri Sham Nath: It is very difficult to say that the executive council was responsible for all these irregularities. But they have considered the reports which our officers have submitted to them. We will not see how far the action taken by the executive council on the officer's reports is satisfactory.

Repatriation of Indians from Mozambique

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{ **Shri P. R. Chakraverti:**
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri B. K. Das:
Shri M. L. Dwivedi:
Shrimati Savitri Nieam:
Shri Prakash Vir Shastri:

Shri Jagdev Singh Siddhanti:
 Shri Bibhuti Mishra:
 Shri Yashpal Singh:
 Shri Bishanchander Seth:
 Shri Hem Barua:
 Shri P. C. Borooah:
 Shri Onkar Singh:
 Shri Indrajit Gupta:
 *436. Shri Bade:
 Shri Raghunath Singh:
 Shri Bhagwat Jha Azad:
 Shri Bhakt Darshan:
 Shri Mohammad Elias:
 Shri D. D. Mantri:
 Shri P. R. Patel:
 Shri Maheswar Naik:
 Shri D. C. Sharma:
 Shri P. K. Deo:
 Shri P. K. Ghosh:
 Shri G. Mohanty:
 Shri Ram Chandra Mallick:
 Shri S. N. Chaturvedi:
 Shri Sidheshwar Prasad:
 Shri Ram Sewak Yadav:
 Shri Utiya:

Will the Prime Minister be pleased to state:

(a) how many Indian nationals have reached India from the Portuguese-controlled territory of Mozambique and how many are yet to come; and

(b) whether it is a fact that all the assets of the Indians in Mozambique have been frozen and that the repatriates were not allowed to take money with them except meagre pocket expenses?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Nearly 2,300 persons from Mozambique have reached India. About 300 persons still remain there and are likely to reach India in April.

(b) Yes, Sir. The properties and assets of the Indian nationals still continue to be frozen. The agreement reached between the Government of India and Portugal stipulated that the Indian nationals would be

allowed to repatriate their assets, the sale-proceeds of their properties and cash upto £200 (Sterling) per person. The Portuguese authorities have not implemented the agreement.

Shri P. R. Chakraverti: May I know what steps are being taken to release those frozen assets and also to realise compensation for the same?

Shri Dinesh Singh: We are pressing the Portuguese Government through the UAR Government for this purpose.

Shri P. R. Chakraverti: In consideration of the fact that these Indian residents had been living there for generations together, will Government approach the United Nations to persuade Portugal to treat them humanely and mete out justice to them?

Shri Dinesh Singh: At the moment, we are pursuing this matter through the good offices of the UAR Government.

Shri Subodh Hansda: The hon. Minister has stated that there are still about 300 Indians to be repatriated. May I know whether it is a fact that there are many Indians who could not purchase the tickets for repatriation, and if so, what steps Government are taking to help them to purchase tickets?

Shri Dinesh Singh: Since the Portuguese had frozen the assets, some of the people had found it difficult to purchase tickets, and in that case we help them to purchase the tickets.

Shrimati Savitri Nigam: May I know whether the children of the Indians who have been born over there have been snatched away by the Portuguese Government?

Shri Dinesh Singh: I do not think that they were snatched away. The question arose whether the Portuguese could give them Portuguese nationality or not because in the decree that they had passed, namely Decree No. 44416, they had denied Portuguese national-

ty to the children of Indian citizens born in Portugal. Later on, by the diploma they had again restored Portuguese nationality, but if the parents are coming away, then the children also come away.

श्री म० ला० द्विवेदी : क्या यह तथ्य है कि जो भारतिय निवामी मुजाम्बिक से आए हैं, उन्होंने बताया कि उनके प्रति बड़, निन्दयता का व्यवहार किया गया था ?

श्री दिनेश सिंह : जो, हाँ, उनको जब वहाँ पर इन्टर्नेट में रखा था तब बरताव उन के साथ अच्छा नहीं किया गया था।

Shri S. C. Samanta: May I know whether any compensation for immovable property also has been asked for?

Shri Dinesh Singh: Yes; it is the immovable property which has been frozen, and we are asking that to be released.

Shri Indrajit Gupta: Is it a fact, as was reported in the press, that some of these refugees have claimed compensation for the property which they had left behind, from the Government of India, on the ground that their eviction is a consequence of the Indian action in Goa?

Shri Dinesh Singh: I do not know whether any compensation as such was asked for. This was brought to our notice, and we were requested to press the Portuguese Government.

Shri D. C. Sharma: May I know whether Government had received any application from any of the repatriates for assistance in their rehabilitation in this country?

Shri Dinesh Singh: Yes, and this matter is under discussion with the Government of Gujarat to which State most of these people belong.

श्री बड़े : क्या प्रापर्टी का कोई इन्वेन्ट्रेशन हुआ है और क्या यह सच है कि तीन करोड़ का प्रापर्टी है जो बच्चे हैं, उनके बारे

में आपके पास क्या कोई फिगर है, कि कितना उनका नम्बर है। प्रैस में यह छपा था कि काफी बच्चे वे वहाँ छोड़ आए हैं तथा तीन करोड़ का प्रापर्टी उनका वहाँ थी।

श्री दिनेश सिंह : बच्चों को लाने न दिया गया हो या कोई तकलीफ की बात हुई हो, ऐसी बात हमारे नॉटिस में नहीं आई है। जो वहाँ से आए हैं, उन्होंने जो तखनना दिया है, उस के हिसाब से प्रापर्टी तन करोड़ से बहुत ज्यादा है, कोई सात करोड़ के बरीब है।

Shri Hem Barua: Arising out of Shrimati Savitri Nigam's question, may I know whether it is not a fact that some of these Indian nationals repatriated from Mozambique are separated from their children, who according to the Portuguese laws are Portuguese children, and if so, may I know whether this aspect of the problem has been brought to the notice of Portugal and a remedy sought?

Shri Dinesh Singh: The term 'Children' is a general term; the child may be of 25 years or it may be a young child. But we have not come to know of any case where the children have been forcibly kept by the Portuguese.

Shri Hem Barua: Will you please enquire?

श्री प्रकाशवीर शास्त्री : मुजाम्बिक से जो लोग लॉट कर आए हैं और उन्होंने जो अपनी परेशानियों का विवरण दिया है, उस में क्या उन्होंने कुछ उपाय भी इस प्रकार के सरकार को सजैस्ट किए हैं कि इस प्रकार के उपाय यदि काम में लाये जायें तो यह कठिनाई जल्द से दूर हो सकती है, यदि हाँ, तो उसके लिए क्या व्यवस्था कां जा रहा है ?

श्री दिनेश सिंह : कोई खास उपाय तो उन्होंने नहीं बताया है। यह उन्होंने कहा है कि हमें कोशिश करना चाहिये पुर्तगाल

सरकार से ताकि यह मामला जल्दी से जल्दी तय हो जाय ।

Handing over of Equipment by Chinese

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*437. { Shri Bhakt Darshan:
Shri Bhagwat Jha Azad:

Will the Prime Minister be pleased to state:

(a) whether the handing over of Indian Military equipment to an Indian civilian party at Darrang Dzong was filmed by the Chinese; and

(b) whether the Indian civil party objected to the filming of the occasion?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes.

(b) The filming was done against the wishes of the party.

श्री भक्त दर्शन : श्रीमन्, दरांग जोंग में मैं चीनी अधिकारियों ने हमारे अतीतिक कर्मचारियों को जो सामान दिया है, यह कहा जाता है कि वह बिल्कुल बेकार था । तब फिर चीनी अधिकारियों द्वारा उसका फिल्म लिये जाने का क्या कारण था ?

श्री विनेश सिंह : जाहिर है कि उन्होंने प्रापेगंडा के लिए वह फिल्म खींचा ।

श्री भक्त दर्शन : श्रीमन्, क्या यह बतलाने की कृपा की जाएगी कि किस तरह का वह सामान था जो उन्होंने वापिस किया है ? उसका क्या मूल्य था और कितना सामान अब भारतीय सेना के उपयोग में आ गया है ?

श्री विनेश सिंह : मेरा ऐसा खयाल है कि इसके बारे में डिफेंस मिनिस्टर साहब ने यहाँ कुछ जिक्र किया था । मैं इस वक्त उसकी डिटेल्स नहीं दे सकता हूँ । ज्यादातर उसमें स्माल आर्म्स थे और कुछ बड़े भी थे ।

ज्यादातर जैसा कि कहा गया है अच्छी हालत में नहीं थे, अनसूचितसेवल थे ।

Shri Tyagi: Do Government appreciate that according to old army conventions such deliveries of arms are not taken from the enemy unless it be in accordance with any terms of treaty or truce? How did Government allow their people to take delivery of the arms from the enemy in this manner?

Shri Dinesh Singh: These equipments were stored by the enemy at one place. If we had not taken possession of them, they would have got distributed to wrong hands and bad use may have been made of them. We only took possession of them so that they did not go into any misuse.

Shri S. N. Chaturvedi: May I know why our Army authorities agreed to this take-over when it was clear that this was being done only for the propaganda purposes by the Chinese and only junk was being returned?

Mr. Speaker: That has been explained.

Shri Hari Vishnu Kamath: Are Government aware that pictures of scenes of fraternisation of departing Chinese with the local tribals have appeared in some Indian journals and weeklies? If so, were they given by the Press Information Bureau or by some other government agency to them?

Shri Dinesh Singh: Is the hon. Member implying that we gave these pictures?

Shri Hari Vishnu Kamath: Pictures of fraternisation of the Chinese with the local tribals when they were departing from that area have appeared in Indian journals, and pictorials weeklies. If the Government have given these pictures for publication, why did they do so? It has had a disastrous effect on the people. The people there are shown as happy and laughing, smiling and joking with the Chinese.

Shri Hem Barua: Dancing with girls.